

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 104 OF 2016 &  
IA NOS. 249 & 250 OF 2016**

**Dated : 3<sup>rd</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GAIL Gas Ltd. .... Appellant(s)  
Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ajit Pudussery  
Mr. Ajeet Singh Varma  
Mr. Navroop Bakshi  
Mr. Kamil Khan

Counsel for the Respondent(s) : Ms. Sonali Malhotra  
Mr. Amit Sanduja for R.1

**ORDER**

At the request of learned counsel for the appellant, list the matter for further hearing on **01.05.2019.**

**(B.N. Talukdar)  
Technical Member (P&NG)**  
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**(Justice Manjula Chellur)  
Chairperson**